



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	PIL/59/2020 B/O	THE PEOPLES JOINT ACTION COMMITTEE FOR BOROLAND MOVEMENT (PJACMB) AND 2 ORS. Versus THE CHIEF ELECTION COMMISSIONER OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR R DHAR MS T PARASHAR	GA, ASSAM SC BTAD SC, CEC
ADMISSION				
11	WP(C)/3533/2019 WP(C) 365/2017(D/O), FIXED	UNION OF INDIA AND 3 ORS. Versus TARIT KUMAR SINHA	MR. S C KEYAL	MR. M CHANDA MR S CHOUDHURY MR. A K DAS
	WITH 12 WP(C)/6608/2014 CAVT. NO. 1419/2014	THE UNION OF INDIA and 2 ORS Versus NARAYAN KALITA and 26 ORS	MR.S C KEYAL ASSTT.S.G.I.	MS.M BARMAN MR.B BHAGAWATI FOR CAVEATOR
	WITH 13 WP(C)/856/2015	NARAYAN KALITA and 26 ORS Versus THE UNION OF INDIA and 2 ORS	MS.M BARMAN MS.D GHOSH MR.M ISLAM MS. S SAIKIA	ASSTT.S.G.I.(R-1-3)
	WITH 14 WP(C)/2696/2015	UNION OF INDIA and 5 ORS Versus SMTI. ITI HAZARIKA DAS and 4 ORS.	MR.S C KEYAL ASSTT.S.G.I.	
	WITH 15 WP(C)/4806/2015	UNION OF INDIA and 4 ORS Versus DEBKUMAR GANGULY and ANR.	MR.S C KEYAL MR.K K PARASAR ASSTT.S.G.I.	
	WITH 16 WP(C)/2600/2016	UNION OF INDIA and 5 ORS Versus NILOTPAL BHATTACHARJEE and 24 ORS.	MR.S C KEYAL ASSTT.S.G.I.	MR.D MOZUMDER MR.P BORAH MS.J KAKOTI
	WITH 17 WP(C)/3733/2019	UNION OF INDIA AND 3 ORS. Versus BHUPEN NATH	MR. S C KEYAL	MR. M CHANDA MR S CHOUDHURY MR. A K DAS
18	WA/83/2020 FIXED	SMTI RUMI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 06/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
62	Bail Appln./1937/2020	MD. AMIR HAMZA @ AMIR HAMZA ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A SAIKIA MR. A S ALI MR S HUSSAIN MR M HOQUE	PP, ASSAM
MOTION				
63	WP(C)/4014/2020 FIXED	JYOTI KUMAR DAS AND 57 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORUAH MR J PAYENG	SC, ELEM. EDU SC, SSAM
64	WP(C)/4038/2020 B/O	PINKUMONI BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, SEC. EDU.
65	WP(C)/4042/2020 B/O	SWAPNA BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MR. M P SARMA	SC, SEC. EDU. SC, PERSONNEL DEPT.
66	WP(C)/4065/2020 B/O	INAMUL HASAN AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
67	WP(C)/4083/2020 B/O	SHAH NEOUS AKTER Versus THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. SC, SEC. EDU. MR. M DEKA
68	WP(C)/4098/2020 B/O	BIRINCHI KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. M MAHANTA MR. B BORAH	SC, SEC. EDU. SC, PERSONNEL DEPT.
69	WP(C)/4103/2020 B/O	QUEEN DEVI AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
70	WP(C)/4104/2020 B/O	JUNUMA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU. GA, ASSAM
71	WP(C)/4105/2020 B/O	ANIMA DAS Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
72	WP(C)/4107/2020 B/O	NAZRUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONNEL DEPT.

73	WP(C)/4108/2020 B/O	CHHANDA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. N AHMED MRS R BEGUM MR R A AHMED	SC, SEC. EDU. (R 1 & 3) GA, ASSAM (R 2)
74	WP(C)/4109/2020 B/O	SMTI. PARISHMITA HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.
75	WP(C)/4110/2020	MIHIR CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	GA, ASSAM SC, EDU
76	WP(C)/4111/2020 B/O	MONIR UDDIN AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N AHMED MRS R BEGUM MR R A AHMED	SC, ELEM. EDU (R 1 & 2) ASSTT.S.G.I. (R 3)
77	WP(C)/4112/2020	JULFIKAR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR M AHMED MR. N AHMED MR R A AHMED	SC, SEC. EDU. SC, PERSONAL DEPT.
78	WP(C)/4113/2020 B/O	KALPAJIT TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS	SC, SEC. EDU. GA, ASSAM
79	WP(C)/4114/2020 B/O	QUAMRUL HUDA AND 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU SC, CBSC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND BAIL MATTERS]

**THIS BENCH WILL TAKE UP ITEM NOS.
23 TO 44 FROM 11:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL MATTERS				
45	AB/2690/2020 (MOTION) (PDF COPY), B/O	MRS. PH. RUTH JOAN SINGHA Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
46	AB/2693/2020 (MOTION) (PDF COPY)	ABDUR RAHIM AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A AHMED	PP, ASSAM
47	AB/2696/2020 (MOTION), (PDF COPY), B/O	MD. WAHIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
48	AB/2714/2020 (MOTION) ,(PDF COPY)B/O	PH. MANIDHON SINGHA, MAJOR (RETD.) Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
49	AB/2718/2020 (MOTION), (PDF COPY)B/O	MADAN ALI @ MODAN ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
50	AB/2730/2020 (MOTION), (PDF COPY)B/O	MUNNA DEKA @ POKHI MUNNA Versus THE STATE OF ASSAM	MR. N ANAND	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

**REMOTE VIDEO CONFERENCING MATTERS SHALL
BE TAKEN UP AFTER COMPLETION OF REGULAR
MATTERS OR AFTER 12 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------	--------------------	---------------------	----------------------------	----------------------------

ORDERS

44	I.A.(Civil)/1581/2020 B/O (CONNECTED WITH ITEM NO. 27 OF DAILY CAUSE LIST) in WP(C)/623/2017	SURJEET SINGH PANESAR Versus SMT. SARMISTHA BARUA AND 16 ORS.	MR N DUTTA MR. P P DUTTA	GA, ASSAM MR. P N GOSWAMI
----	---	--	-----------------------------	------------------------------

=====

LEAVE NOTE OF ADVOCATES FOR 06/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

6	I.A.(CrI.)/112/2020 WITH OFFICE NOTE AND LCR 8 FILES, FIXED in CrI.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM
---	--	--	--	-----------

	WITH CrI.A./43/2020	RAHMAT ALI AND 19 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. L M RAHMAN	a m ahmed a m ahmed MR. A AHMED PP, ASSAM
--	-------------------------------	---	--	--

=====

LEAVE NOTE OF ADVOCATES FOR 06/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

11	Crl.Rev.P./40/2013 WITH LCR 2 FILES	MD. SAFRUL ISLAM and 2 ORS Versus THE STATE OF ASSAM	MR.G UDDIN MR.A UDDIN MS.P YASMIN	PP, ASSAM
12	Crl.Pet./224/2013 WITH LCR 1 FILE	TARUN BORDOLOI Versus PRESIDENT/SECRETARY DERGAON SANMILITA HIGH SCHOOL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.B DAS
13	Crl.Rev.P./316/2013	SANKAR DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./593/2013 in Crl.Rev.P./316/2013	SANKAR DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 06/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>			
35 AB/2432/2020 FIXED	NAZMUL HUSSAIN KHADEM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 06/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,6th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

ORDERS

20 WP(C)/3419/2020 FIXED	UTTAM DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR P SHARMAH MR P SONOWAL MR. A DEKA	GA, ASSAM
-----------------------------	---	--	-----------

LEAVE NOTE OF ADVOCATES FOR 06/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020